

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 19th JULY, 2024, 02:30 P.M.

**IA (Liq) Progress Report/3/GB/2024
In CP(IB)/22/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Punjab National Bank VS Shree Sai Rolling Mills India Ltd.
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Ms. A. Khaitan, CA

For Respondent (s) :

ORDER

IA(Liq) Progress Report/3/GB/2024

Ld. Authorized Representative CA Ms. A. Khaitan appears on behalf of the Liquidator. The 2nd progress report dated 05.07.2024 filed with the application discussed and taken on file subject to just exceptions.

Accordingly, this application is allowed and **disposed of**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)